

9. Since the power flows and grid parameters would not be under the control of the private company, the payment of transmission charge is not proposed to be linked to power flows and grid parameters.
10. Since the annual transmission charge itself would get decided through competitive bidding, it would not be necessary to go into the capital cost and various individual components of the transmission charges.
11. Joint venture between the main transmission agencies and the private company are not recommended. However, in case it is found to be necessary to form a joint venture for any particular transmission project, it has been recommended that the main transmission agency should have equal participation in the operation of the joint venture, and the selection of joint venture partner should again be based on a competitive bidding process.
12. The private transmission company would be required to enter into a Transmission Service agreement with the concerned SEB/POWERGRID, for making available its transmission assets the latter, in entirety, for use, and getting paid for the same by the latter. The private company would then not be concerned with wheeling and third party access issues.
13. The transmission company would have to operate and maintain its assets according to the directions of the State Load Dispatch Centre/Regional Load Dispatch Centre, which should continue to be owned and operated by the respective SEB/successor organisation/State transmission company and POWERGRID.
14. The private transmission company should be issued a transmission license by the concerned Government on the basis of recommendation from the concerned main transmission agency.

[English]

#### STD Facilities to Sub-Divisional Headquarters

1404. SHRI MURALIDHAR JENA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal under consideration of the Government to connect all the district headquarters and Sub-Divisional Headquarters of the country with STD facilities;

(b) if so, the number of District Headquarters and Sub-Divisional Headquarters connected with STD facilities, till date; and

(c) the time by when all District Headquarters and Sub-Divisional Headquarters are likely to be connected?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) All the 522 District Headquarters and 1149 Sub-Divisional Headquarters out of 1206, have been connected with STD facility.

(c) STD facility is planned to be provided to all the remaining Sub-Divisional Headquarters with Telephone Exchanges, during 1997-99 subject to availability of resources.

#### Discontinuation of Trains

1405. SHRI B.K. GADHVI :

SHRI SANAT MEHTA :

SHRI SHANTILAL PARSOTAMDAS PATEL :

Will the Minister of RAILWAYS be pleased to state :

(a) the details of trains discontinued on Delhi-Ahmedabad route on account of conversion work of this line from MG to BG;

(b) whether only Delhi Mail has been restored so far after the completion of the conversion of this line from MG to BG; and

(c) if so, the time by which the other trains e.g. Ashram Express, Delhi Express, Aravalli Express are likely to be restored on this line?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) The following direct trains between Delhi and Ahmedabad were discontinued on account of Gauge conversion :-

1. Ahmedabad-Delhi Ashram Express
2. Ahmedabad-Delhi Mail
3. Ahmedabad-Delhi Express
4. Ahmedabad-Delhi Aravali Express

(b) and (c) 9105/9106 Delhi-Ahmedabad Mail has been introduced with effect from 3.5.97. It has also been decided to introduce Rajdhani Express (weekly) and Ashram Express (daily) during August'97. Introduction of additional trains between Delhi and Ahmedabad is not proposed presently due to operational and resource constraints.

[Translation]

#### Demand of ED Employees

1406. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware of the demands of extra-departmental employees;